

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CADAGUA
FERROVIAL INDIA PRIVATE LIMITED**

1.	Name of Corporate Person	CADAGUA FERROVIAL INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	15/06/2009
3.	Authority Under Which Corporate Person Is Incorporated /Registered	Registrar of Companies-Delhi
4.	Corporate Identity Number of Corporate Person	U90000DL2009FTC191209
5.	Address of the Registered office of Corporate Person	212, DLF Galleria, Mayur Vihar Extension Phase-1 New Delhi, East Delhi -110091
6.	Liquidation Commencement Date Of Corporate Person	30/04/2021
7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Arunesh Kumar Dubey 302, E-21 Mahesh Bhawan, Jawahar Park, Laxmi Nagar, Near- Hira Sweets, East, NCT of Delhi-110092 E-MAIL ID: csarunesh@gmail.com Contact No.-9999823231 Registration number: IBBI/IPA-002/IP-N00858/2019-2020/12767
8.	Last Date for Submission of Claims	18/06/2021

Notice is hereby given that the Cadagua Ferrovia India Private Limited has commenced voluntary liquidation on 30/04/2021.

The stakeholders of Cadagua Ferrovia India Private Limited are hereby called upon to submit a proof of their claims, on or before 18/06/2021, to the liquidator at the address mentioned against item 7.

All stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19/05/2021

Place: New Delhi



Arunesh Kumar Dubey
Liquidator of Cadagua Ferrovia India Private Limited
Regn. No.: IBBI/IPA-002/IP-N00858/2019-2020/12767